NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA(CAA)No.20/Chd/Pb/2017

In the matter of:

S.M.Strips Pvt. Ltd. ...Applicant No.1/Transferor Company

And

K.Lall Overseas Pvt. Ltd.Applicant No.2 Transferee Company

Present: Mr. Karanveer Jindal, Advocate with Mr.M.G.Jindal,

Practising Company Secretary for applicant companies.

The date on which Mr. Mahesh Kumar Goel ceased to be a member of petitioner companies just about two months before this petition was filed.

Learned counsel for petitioners seeks time to file affidavit of Mr.Mahesh Kumar Goel who according to the petitioner companies, is not a member of these companies as on date.

List the matter now on 05.12.2017.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

November 15, 2017